

Schemes, International Cooperation and technical assistance in this field.

4. National Cooperative Housing Federation.
5. Implementation of the specific programmes of Urban Employment Schemes such as Prime Minister's Rozgar Yozna and other programmes evolved from time to time.

[Translation]

Manufacture of Fighter Aircraft

1370. SHRI RAMPAL SINGH:
SHRI ANKUSHRAO RAOSAHEB TOPE:
SHRI MOHAN RAWALE:
SHRI RAM SINGH KASHWAN:

Will the PRIME MINISTER be pleased to state:

- (a) the number of aircrafts produced by the Hindustan Aeronautics Limited during the last three years;
- (b) whether the Hindustan Aeronautics Limited has stopped manufacturing of fighter aircrafts;
- (c) if so, the reasons therefor; and
- (d) the action proposed to be taken by the Government to resume the manufacturing of fighter aircrafts?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d) Hindustan Aeronautics Limited (HAL) continues to manufacture fighter and other aircraft. It would not be in the interest of security to disclose production details.

[English]

Multi Barrel Rocket System

1371. SHRI SHRAVAN KUMAR PATEL: Will the PRIME MINISTER be pleased to state:

- (a) whether an indigenously developed multi barrel system has been successfully developed and tested; and
- (b) if so, the main features of this system?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The multi-barrel rocket system "PINAKA" is under advance stages of development. So far, 16 series of developmental flight trials have been carried out. The system is now ready for user's evaluation trials which are expected to commence in second half of 1995.

(b) This is an area weapon system having quick reaction time, high accuracy, high rate of fire and good mobility characteristics. It is capable of firing a salvo of 12 rockets upto maximum range of about 30 km.

Revival Plan for PSUs

1372. SHRI SANAT KUMAR MANDAL: Will the PRIME MINISTER be pleased to state:

(a) the progress made so far to implement the revival plan for the three Calcutta-based ailing public sector units Braithwaite and Company, Jessop and Company and Burn Standard—which had already been approved by the group of Ministers headed by Finance Minister;

(b) whether the revival scheme sanctioned by the BIFR for the sick Bharat Brakes and Valves Limited, a subsidiary of the public sector Burn Standard and Company has also not been implemented so far;

(c) if so, the reasons therefor;

(d) whether the delay has resulted in the reduction of workforce in these undertakings; and

(e) the present stage for the financial restructuring and revival/rehabilitation plan for these units being implemented to obviate any further retrenchment of work force?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHAI): (a) The Government has approved revival plan of Braithwaite and Company Limited and the views of the Government have been conveyed to BIFR which will take final decision in the matter.

BSCL and Jessop have been referred to BIFR recently. Therefore, the revival plans for them have not yet been prepared

(b) and (c) The Government has approved the revival plan for BBVL but has sought certain modifications in the scheme.

(d) No reduction of workforce is due to delay in implementation of the revival scheme.

(e) The question does not arise.

Dental Colleges

1373. DR. G.L. KANAUJIA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have conducted a survey to ascertain the number of dental colleges required to cope with the vast population;

(b) whether the Government are encouraging opening of maximum dental colleges in Private Sector;

(c) if so, whether present procedure for opening dental and medical colleges need to be simplified;

(d) if so, the action taken by Government in this regard; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) No, Sir.

(b) As per the Dentists Act 1948 and Regulations framed thereunder, a Society or Trust can apply to the Central Government seeking permission to open a dental/ medical college.

(c) No, Sir.